

**Rajasthan Canal Project**

967. SHRI PRATAPRAO B. BHOSALE:  
Will the Minister of WATER RESOURCES  
be pleased to state:

(a) the details of the progress of construction of the Rajasthan Canal Project; and

(b) the reasons for inordinate delay in construction of the project and the time by which it is likely to be completed?

THE MINISTER OF WATER RESOURCES AND MINISTRY OF SURFACE TRANSPORT (SHRI MANUBHAI KOTADIA): (a) and (b). The Rajasthan Canal Project (now named Indira Gandhi Nahar Project) is being implemented in two stages. Stage I of the project with an irrigation potential of 5.78 lakh ha. has been completed and potential almost fully utilised. The main canal of the Stage II has been completed and work on the distribution system is in hand. Against the design potential of 8.10 lakh ha. for stage II, potential of 1.50 lakh ha. has been created till 1990. Conditions in Stage II area are more harsh and development of infrastructure, like, roads, drinking water supply, afforestation has to match the canal construction so that settlers move in, utilisation of potential is quickly achieved and the canal systems do not create maintenance problems due to blown sand. Government of Rajasthan are now ensuring satisfactory co-ordination among the Departments concerned with the execution of various components of the

project. They have informed that, subject to availability of funds, the completion of the project is likely to extend to the Tenth Plan.

[*Translation*]

**Requirement of D.T.C. Buses In Delhi**

968. SHRI TARIF SINGH:  
SHRI GANGA CHARAN  
LODHI:  
DR. SHAILENDRANATH  
SHRIVASTAVA:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the number of buses in the D.T.C. fleet as on January 31, 1991;

(b) whether these buses are sufficient to cope with the traffic;

(c) if not, the details of the plan for acquiring additional buses;

(d) the time by which they are likely to be added; and

(e) other steps contemplated to provide adequate and efficient bus services to the public?

THE MINISTER OF WATER RESOURCES AND MINISTRY OF SURFACE TRANSPORT (SHRI MANUBHAI KOTADIA): (a) The details of buses in DTC fleet as on 31st January, 1991 are as under:-

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DTC Buses	4401
Private Operators Buses	583
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Total	4984

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(b) No, Sir.

(c) and (d). On account of financial constraints, DTC have not been able to add new buses to its fleet. DTC have been able to procure buses only on replacement account with the funds provided by the Government. During the year 1990-91 sanction for procuring 506 buses on replacement account has already been given to DTC. Out of this 209 buses have been added to the fleet and the remaining will be added during 1991-92. In addition to this, proposal for acquisition of 394 buses under replacement account is also under consideration of the Government.

(e) The other steps being taken by DTC to provide adequate and efficient bus services to the public include augmentation of services after carrying out the surveys, route rationalisation, deployment of Assistant Engineers to ensure better services, supervision of out-shedding position by Depot Manager during morning and evening hours, effective monitoring to correct imbalance and ensuring provision of spares to remove shortage if any.

#### **Increase in Price of Milk**

969. SHRI SHOPAT SINGH MAKKASAR: Will the Minister of AGRICULTURE be pleased to state:

(a) the extent of increase effected by the Mother Dairy and the Delhi Milk Scheme in the rate of milk per litre during the last two years;

(b) the number of times the rate of milk purchased from the farmers has been increased by the Mother Dairy and the Delhi Milk Scheme;

(c) whether the rate of milk being sold by dairy farmers is less, taking into consideration the increase in the prices of fodder; and

(d) if so, whether the Government propose to increase the rate of milk being purchased from farmers?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI JAYANTILAL VIRCHANDBHAI SHAH): (a) From February, 1989, till date, Mother Dairy and Delhi Milk Scheme (DMS) have increased the consumer price of Toned Milk by 50 paise per litre with effect from 14.12.1990.

(b) to (d). DMS and Mother Dairy draw their requirements of fresh milk from the State Cooperative Federations of Gujarat, Punjab, Haryana, UP, Rajasthan, Madhya Pradesh and Maharashtra State and not directly from the farmers. The DMS/Mother Dairy negotiate annual price agreements for procurement of milk from the above mentioned organisations. Both DMS and Mother Dairy have increased the price of mixed milk and cow milk by 63 paise per kg. and 50 paise per Kg. with effect from 14.12.1990. While arriving at increase in procurement prices factors like increase in the cost of inputs are also generally taken into account.

#### **Setting up Electronic Telephone Exchange at Keshavrai District Bundi, Rajasthan**

970. SHRI GOPAL PACHERWAL: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the proposal to set up a modern electronic exchange at Keshavrai Patan, district Bundi of Rajasthan has been under consideration of the Government; and if so, since when,

(b) whether the proposal to introduce Ultra High Frequency System between Keshavrai Patan and Kota has been under